

Including Mayurbhanj and Malkangiri districts of Odisha under NFSM

1461. SHRI PRASHANTA NANDA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state whether the Ministry would take steps to include Mayurbhanj and Malkangiri districts of Odisha State under NFSM-Coarse Cereals?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): The Department of Agriculture, Cooperation and Farmers Welfare is implementing National Food Security Mission (NFSM)-Coarse Cereals in 8 districts of Odisha State, namely, Nabarangpur, Koraput, Ganjam, Keonjhar, Phulbani (Kandhamal), Rayagada, Kalahandi and Gajapati. As per the operational guidelines of NFSM, 70% of the total area under coarse cereals of the state is selected in descending order. Since, the districts of Mayurbhanj and Malkangiri do not fulfil the criteria of NFSM-Coarse Cereals, therefore, these districts have not been included.

Steps to provide assured irrigation to every farmer

1462. SHRI K.R. SURESH REDDY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government proposes to provide assured irrigation to every farmer in the country;
- (b) if so, the steps taken in this regard, particularly in Telangana;
- (c) the Central assistance provided to each State, especially Telangana, under different irrigation schemes during the last three years; and
- (d) the total hectares of additional land brought under irrigation during the last four years?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) to (d) During the year 2015-16, Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) was launched with an aim to enhance physical access of water on farm and expand cultivable area under assured irrigation, improve on farm water use efficiency, introduce sustainable water conservation practices etc. with the view of bridging the gap between irrigation potential created and irrigation

potential utilized. From 2016-17 onwards, under PMKSY, 99 prioritized Accelerated Irrigation Benefit Programme (AIBP) Projects including their Command Area Development and Water Management (CADWM) activities have been identified for expeditious completion adopting innovative funding through creation of "Long Term Irrigation Fund" under NABARD for Mission Mode Completion of projects.

In Telangana there are 11 projects included under PMKSY Mission under 99 prioritized projects.

Central Assistance (CA) released to States including Telangana since 2016-17 and their achievements under both AIBP and CADWM component of these 99 projects is given in Statement-I and II respectively (*See below*).

In addition to above, Department of Agriculture, Cooperation & Farmers Welfare (DAC&FW) is implementing Per Drop More Crop Component of PMKSY (PMKSY-PDMC) which focuses on enhancing water use efficiency at farm level through Micro-Irrigation viz. drip & sprinkler irrigation systems. The details of area coverage and central assistance provided to States including Telangana under PMKSY-PDMC is given in Statement-III (*See below*).

Further, Department of Land Resources (DoLR) is implementing Watershed Development Component of PMKSY. The activities taken up are Ridge area treatment, drainage line treatment, soil and moisture conservation, water harvesting structure, livelihood support activities and other watershed works. The details of Watershed projects and central assistance provided to States under the scheme including Telangana is given in Statement-IV.

Statement-I*Physical and Financial Progress under AIBP component of PMKSY*

(₹ in crores; Potential in Th. Ha.)

Details of 99 Priority projects		2016-17	2017-18	2018-19	2019-20	Irrigation Potential		
Sl. No.	State	CA Released	CA released	CA Released	CA Released	Ultimate Irrigation Potential	Irrigation Potential Created upto 31.03.2016	Potential Created during 2016-2020
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	7.4	15.23	0	0	263.29	180.64	24.325
2.	Assam	0	0	0	0	124.932	66.58	29.442
3.	Bihar	0	46.32	37.82	11.98	37.27	6.98	12.78003
4.	Chhattisgarh	13.29	17.25	0	4.09	47.625	25.17	16.655
5.	Goa	0	0	0	0	14.521	11.166	0.229
6.	Gujarat	961.879	1410.49	1047.29	485.35	1792	1111	556
7.	Jammu and Kashmir	0	9.5722	16.92	5.88	61.44	53.287	5.255
8.	Jharkhand	145.75	305.1	305.88	0	236.848	63.1	79.19

1	2	3	4	5	6	7	8	9
9.	Karnataka	135.464	459.52	197	163.42	252.813	132.31	114.42
10.	Kerala	0	0	0	0	38.08	28.34	2.054
11.	Madhya Pradesh	300.133	181.266	81.01	26.45	872.629	618.638	173.417
12.	Maharashtra	379.8625	363.022	527.54	291.68	850.748	294.935	238.3314
13.	Manipur	126.994	25.42	21.93	30.5	36.99	17.655	9.634
14.	Odisha	457.737	464.708	119.38	90.65	327.677	189.95	51.327
15.	Punjab	52.416	0	0	0	91.95	80.33	0
16.	Rajasthan	45.89	216.866	95.15	7.04	315.574	308.33	7.24
17.	Telangana	545.434	13.242	1.99	214.04	585.103	228.725	117.6966
18.	Uttar Pradesh	135.632	65.6	397.16	407.68	1653.045	721.92	695.3828
	TOTAL AIBP	3307.88	3593.60	2849.07	1738.76	7602.54	4139.06	2133.38

132 Written Answers to

[RAJYA SABHA]

Unstarred Questions

Statement-II

(A) State-wise Central Assistance released under PMKSY- CADWM programme during last three years (2017-18 to 2019-20)

(₹ in crore)

Sl. No.	State	2017-18	2018-19	2019-20	Total
1.	Andhra Pradesh	0.0000	69.1800	0.0000	69.180
2.	Assam	0.0000	3.5500	0.0000	3.550
3.	Bihar	8.7600	14.4200	0.0000	23.180
4.	Chhattisgarh	11.7800	9.9300	0.0000	21.710
5.	Goa	0.0000	0.0000	0.0000	0.000
6.	Gujarat	690.4760	347.0400	0.0000	1037.516
7.	Jammu and Kashmir	0.0000	1.7000	0.0000	1.700
8.	Jharkhand	0.0000	0.0000	0.0000	0.000
9.	Karnataka	15.2400	13.4900	3.7900	32.520
10.	Kerala	0.0000	0.0000	0.0000	0.000
11.	Madhya Pradesh	102.7850	70.9100	0.0000	173.695
12.	Maharashtra	32.8260	25.7900	0.0000	58.616
13.	Manipur	0.0000	0.0000	0.0000	0.000
14.	Odisha	58.5677	3.6500	0.0000	62.218
15.	Punjab	0.0000	0.0000	0.0000	0.000
16.	Rajasthan	2.4790	7.4300	10.2200	20.129
17.	Telangana	10.2200	26.1200	0.0000	36.340
18.	Uttar Pradesh	0.0000	0.0000	150.0000	150.000
TOTAL		933.13	593.21	164.01	1690.35

Statement-II

*(B) State-wise & Year-wise Physical progress (CCA developed, as reported by State Government) under CADWM Programme during last 4 years
(2016-17 to 2019-20)*

Sl. No.	State	Total Targeted CCA (Th. Ha)	Year-Wise CCA Progress (Th. Ha)				Total
			2016-17	2017-18	2018-19	2019-20	
1.	Andhra Pradesh	178.62	0.000	0.000	0.00	0.00	0.00
2.	Assam	49.69	0.000	0.000	11.92	7.97	19.89
3.	Bihar	30.510	2.245	5.492	4.003	2.47	14.21
4.	Chhattisgarh	42.63	0.000	0.000	0.00	0.00	0.00
5.	Goa	11.78	0.010	0.010	0.75	0.08	0.85
6.	Gujarat	1363.86	385.282	290.000	260.17	1.59	937.05
7.	Jammu and Kashmir	2.46	0.000	0.000	0.97	0.53	1.50
8.	Jharkhand	66.65	0.000	0.000	0.00	0.00	0.00
9.	Karnataka	84.02	11.075	10.954	8.92	3.79	34.74
10.	Kerala	18.48	0.000	0.000	0.00	0.30	0.30
11.	Madhya Pradesh	595.52	74.935	85.060	46.94	17.40	224.33
12.	Maharashtra	500.60	7.634	16.557	40.81	19.65	84.65
13.	Manipur	13.06	0.000	0.000	5.03	0.00	5.03
14.	Odisha	236.40	10.470	24.403	19.08	9.61	63.56
15.	Punjab	142.66	0.000	0.000	0.00	0.00	0.00
16.	Rajasthan	117.98	6.863	7.224	7.08	0.46	21.63
17.	Telangana	529.03	0.000	0.000	0.00	10.68	10.68
18.	Uttar Pradesh	524.38	0.00	0.00	0.00	0.00	0.00
TOTAL		4508.30	498.51	439.70	405.67	74.54	1418.42

Statement-III

(A) Central assistance released under PMKSY-Per Drop More Crop from
2015-16 to 2019-20

(₹ in crore)

Sl. No.	State/UT	2015-16	2016-17	2017-18	2018-19	2019-20
1.	Andhra Pradesh	206.47	308.69	517.10	520.00	452.00
2.	Bihar	28.60	21.60	12.50	27.91	0.00
3.	Chhattisgarh	20.30	44.80	55.00	43.39	32.15
4.	Goa	0.30	0.80	0.00	1.20	0.50
5.	Gujarat	213.05	274.00	300.00	272.50	280.00
6.	Haryana	34.97	27.00	14.01	27.41	16.80
7.	Himachal Pradesh	7.60	8.50	19.25	26.00	18.00
8.	Jharkhand	14.97	30.70	25.00	10.00	22.97
9.	Jammu and Kashmir	4.87	5.40	3.00	7.80	27.00
10.	Karnataka	213.12	229.00	385.00	372.03	410.00
11.	Kerala	8.53	0.00	25.00	4.00	0.00
12.	Madhya Pradesh	161.74	121.10	150.00	132.56	102.00
13.	Maharashtra	107.26	305.70	362.50	360.00	325.00
14.	Odisha	28.70	39.70	48.00	58.00	30.00
15.	Punjab	43.00	1.18	0.00	9.00	0.00
16.	Rajasthan	142.84	129.00	107.50	168.48	75.00
17.	Tamil Nadu	129.78	143.50	369.55	355.00	523.00
18.	Telangana	111.32	189.00	257.00	122.00	0.00
19.	Uttarakhand	9.60	15.00	27.20	43.00	32.00
20.	Uttar Pradesh	37.51	41.40	55.00	87.88	100.00
21.	West Bengal	4.80	19.90	31.00	40.00	20.00
22.	Arunachal Pradesh	2.60	2.00	8.30	12.50	18.00

Sl. No.	State/UT	2015-16	2016-17	2017-18	2018-19	2019-20
23.	Assam	5.03	11.00	3.00	30.00	42.00
24.	Manipur	2.76	3.60	7.50	40.00	40.00
25.	Meghalaya	1.43	0.00	3.30	12.00	0.00
26.	Mizoram	3.27	8.10	12.30	27.80	28.00
27.	Nagaland	2.34	4.50	11.80	35.00	53.00
28.	Sikkim	4.86	5.40	4.00	55.19	31.79
29.	Tripura	1.55	0.00	3.75	15.00	18.00
30.	Andman and Nicobar Islands	0.20	0.00	0.50	0.00	0.00
31.	Puducherry	2.03	0.00	0.00	0.00	0.00
32.	Ladakh					2.40
33.	HQ	1.33	0.67	1.43	2.73	0.40
GRAND TOTAL		1556.73	1991.24	2819.49	2918.38	2700.01

Statement-III

*(B) Year-wise area covered (2015-16 to 2019-20) under Micro Irrigation
PMKSY-PDMC*

(Area in Ha.)

Sl. No.	State	2015-16	2016-17	2017-18	2018-19	2019-20	Total
1.	Andhra Pradesh	94104	141098	186441	200269	122080	743992
2.	Bihar	5155	4228	3143	924	3967	17417
3.	Chhattisgarh	8056	19227	13087	18929	27688	86987
4.	Goa	92	123	236	0	285	736
5.	Gujarat	142681	165948	143134	140778	107649	700190
6.	Haryana	3117	5701	10751	10469	22652	52690
7.	Himachal Pradesh	3306	937	1197	422	2573	8435
8.	Jharkhand	4528	5810	1544	3978	5989	21849

Sl. No.	State	2015-16	2016-17	2017-18	2018-19	2019-20	Total
9.	Jammu and Kashmir	0	0	0	0	70	70
10.	Karnataka	64220	139405	236107	234853	250591	925176
11.	Kerala	561	310	358	965	583	2777
12.	Madhya Pradesh	75224	54323	39761	35195	14597	219100
13.	Maharashtra	35242	106172	132829	159959	171097	605299
14.	Odisha	2907	4611	3036	10081	8498	29133
15.	Punjab	1799	1950	600	507	942	5798
16.	Rajasthan	56346	47650	48205	53982	58573	264756
17.	Tamil Nadu	32288	44778	105695	172445	263494	618700
18.	Telangana	39864	61980	89474	40381	4548	236247
19.	Uttarakhand	721	3199	2182	4256.41	6790	17148
20.	Uttar Pradesh	1598	32511	28235	55086	56953	174383
21.	West Bengal	0	0	2137	13370	21824	37331
22.	Arunachal Pradesh	0	0	0	0	0	0
23.	Assam	0	0	782	70	10873	11725
24.	Manipur	0	0	0	1600	2554	4154
25.	Meghalaya	0	0	0	0	0	0
26.	Mizoram	398	0	0	0	2348	2746
27.	Nagaland	0	0	0	0	2830	2830
28.	Sikkim	773	0	0	0	2524	3297
29.	Tripura	0	0	0	0	0	0
GRAND TOTAL		572980	839961	1048934	1158519	1172572	4792966

Statement-IV

State-wise details of number of projects sanctioned, area covered by the projects and funds released as Central share under WDC-PMKSY

(Area in million ha, Amount in ₹ crore)

Sl. No	State	Sanctioned (from 2009-10 to 2014-15)@		Central share released during the years		
		Total no. of Projects	Area of the projects	2017-18	2018-19	2019-20
1	2	3	4	5	6	7
1.	Andhra Pradesh	432	1.81	123.35	139.15	144.39
2.	Arunachal Pradesh	156	0.467	9.62	19.17	55.71
3.	Assam	372	1.577	65.09	66.55	49.03
4.	Bihar	123	0.612	19.21	46.77	88.367
5.	Chhattisgarh	263	1.195	33.45	57.03	47.07
6.	Gujarat	610	3.103	87.51	151.84	77.93
7.	Haryana	88	0.362	10.94	10	7.13
8.	Himachal Pradesh	163	0.84	26.83	24.04	66.87
9.	Jharkhand	171	0.911		28.83	36.77
10.	Karnataka	571	2.569	175.69	101.07	21.76
11.	Kerala	83	0.423	17.83	13.06	48.77
12.	Madhya Pradesh	517	2.937	134.84	162.41	221.278
13.	Maharashtra	1186	5.128	279.21	163.33	103
14.	Manipur	102	0.491	13.84	14.14	1.46
15.	Meghalaya	96	0.236	8.95	6.69	1.19
16.	Mizoram	89	0.373	22.35	23.14	22.27
17.	Nagaland	111	0.476	32.08	38.51	137.55
18.	Odisha	310	1.7	94.48	102.17	83.11

1	2	3	4	5	6	7
19.	Punjab	67	0.314	7.96		
20.	Rajasthan	1025	5.764	243.59	299	119.43
21.	Sikkim	15	0.066	1.4		2.127
22.	Tamil Nadu	270	1.368	82.75	90.54	
23.	Telangana	330	1.399	51.14	81.93	33.5
24.	Tripura	65	0.213	16.66	15.89	10.75
25.	Uttarakhand	65	0.346	9.97	6.98	
26.	Uttar Pradesh	612	3.045	63.93		
27.	West Bengal	163	0.693	15.48	46.39	92.87
UTs						
28.	Jammu and Kashmir	159	0.652	43.66	71.87	
29.	Ladakh					
TOTAL		8214	39.07	1691.81	1780.5	1472.33

@ Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which has been amalgamated as the Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) with effect from 2015-16. No new project sanctioned w.e.f. 2015-16. Out of 8214 projects, 1832 projects (345 uninitiated + 1487 preparatory phase projects) were transferred to States to implement with State funds in 2018.

Note: (1) J&K and Laddakh have been created as UTs quite recently. WDC-PMKSY has not been taken up in other Union Territories

(2) There is no sanctioned project in Goa.

Promotion of FPCs in States

1463. SHRI RAKESH SINHA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the policies being considered to relax compliance norms in respect of Farmers Producing Companies (FPCs);

(b) whether Government is going to expand the FPCs beyond six States, if so, by when and in which States; and

(c) whether the Ministry is contemplating any measures to ensure promotion of FPCs in unreserved States?